

FORM A
PUBLIC ANNOUNCEMENT
 (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RAM LAL KAMAL RAJ JEWELLERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	RAM LAL KAMAL RAJ JEWELLERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	18/03/2011
3.	Authority under which corporate debtor is incorporated / registered	RoC - Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U36910DL2011PTC216140
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No. 109, First Floor, Ravi Market, 188-89, Katra Mashroo, Dariba Kalan Delhi - 110006
6.	Insolvency commencement date in respect of corporate debtor	06/01/2022 (copy of order received on 07/02/2022)
7.	Estimated date of closure of insolvency resolution process	05/07/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Dinesh Chandra Agarwal Registration No: IBBI/IPA-001/IP-P00090/2017-18/10186
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: C/O Padam Dinesh & Co, Chartered Accountants, 11/6B, II Floor, Shanti Chambers, Pusa Road, New Delhi, Delhi - 110005 E-mail: padamdinesh@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: AAA Insolvency Professionals LLP, E-10A, Kailash Colony, Greater Kailash - I, New Delhi - 110048 E-mail: rkjewellers@aaainsolvency.com
11.	Last date for submission of claims	21.02.2022 (fourteen days from the date of receipt of order)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms	https://www.ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the RAM LAL KAMAL RAJ JEWELLERS PRIVATE LIMITED on 06/01/2022 (copy of order received on 07/02/2022).

The creditors of Ram Lal Kamal Raj Jewellers Private Limited are hereby called upon to submit their claims with proof on or before 21.02.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


 Dinesh Chandra Agarwal
 Interim Resolution Professional of
 Ram Lal Kamal Raj Jewellers Private Limited
 Registration No: IBBI/IPA-001/IP-P00090/2017-18/10186

Date: 07/02/2022
 Place: New Delhi